

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 22(ND)/ 2011

IN THE MATTER OF:

Mr. Nishi Gupta

.....Petitioner

v.

M/s. Manohar Lal Gupta & Pvt. Ltd. & Ors.

.....Respondent

SECTION : UNDER SECTION 397/398 of Companies Act

Order delivered on 11.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Respondent(s) : Shri C. Mukund, Advocate
Shri Ashok Jain, Advocate
Shri Amit Kasera, Advocate
Shri Anurag Gupta, Advocate

ORDER

Learned counsel for the petitioner requests for short accommodation.
List on 22.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

11.07.2017

Vineet